

F. No. 01(03)/Roster/CESTAT/2026(Pg. No. 149)
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 29.09.2026

ORDER NO. 137 of 2026

Hon'ble Officiating President is pleased to partially modify the roster order no. 68 of 2026 for **CESTAT, Hyderabad** from **12.10.2026 to 16.10.2026** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 12.10.2026 to 16.10.2026	Mr. M. Ajit Kumar, Hon'ble Member (Technical), Mr. Angad Prasad, Hon'ble Member (Judicial)	All Division Bench matters

Note:

1. Matters will be heard through e-hearing and the files may be accessed online through CESTAT CIS Portal (cis.cestat.gov.in)
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders/court proceedings".

By Order,


(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble Officiating President/Hon'ble Members, CESTAT, Hyderabad/Chennai/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Hyderabad/Chennai/Bar Association, Hyderabad /O/o Commissioner (AR), Hyderabad /Notice Board/Website/Guard File/Office Copy.


Deputy Registrar

F. No. 01(03)/Roster/CESTAT/2026 (Pg. No. 150)
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 29.09.2026

ORDER NO. 138 of 2026

In supersession of roster order no. 73(revised) of 2026 and Order No. 129 of 2026, Hon'ble Officiating President is pleased order the sitting commencement for **CESTAT, Chennai** from **05.10.2026 to 30.10.2026** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 05.10.2026 to 30.10.2026	Mr. P. Dinesha, Hon'ble Member (Judicial), Mr. Vasa Seshagiri Rao, Hon'ble Member (Technical)	Excise & Service Tax Division Bench matters
From 05.10.2026 to 30.10.2026 except 12.10.2026 to 16.10.2026	Mr. M. Ajit Kumar, Hon'ble Member (Technical), Mr. Ajayan T.V., Hon'ble Member (Judicial)	Customs Division Bench matters
From 12.10.2026 to 16.10.2026	Mr. Ajayan T.V., Hon'ble Member (Judicial)	Single Member Bench matters

Note:

1. In the event of leave/tour of any Member in a Division Bench, the matters will be taken up by the other available Division Bench and the remaining Member in the Division Bench will do chamber work.
2. Whenever, a Judicial Member of one Division Bench and the Technical Member of the other Division Bench is on leave/tour, the available Judicial Member and Technical Member will form the Division Bench and hear all the DB matters till such time one of the Members rejoins after the leave/tour period.
3. From 12.10.2026 to 16.10.2026, Customs Division Bench matters will also be taken up by Mr. P. Dinesha, Hon'ble Member (Judicial) and Mr. Vasa Seshagiri Rao, Hon'ble Member (Technical).
4. From 12.10.2026 to 16.10.2026, in the event of leave/tour of a Judicial Member in the Division Bench, the available Judicial Member sitting in Single Member Bench will sit in the Division Bench.
5. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders/court proceedings".

By Order,


(Mukesh Gupta)
Deputy Registrar

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Deputy Registrar

F.No. 01(03)/Roster/CESTAT/2026 (Pg. No. 151)
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 29.09.2026

ORDER NO. 139 of 2026

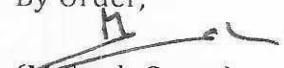
Hon'ble Officiating President is pleased to partially modify the roster order no. 70 of 2026 for **CESTAT, Ahmedabad** From **05.10.2026 to 09.10.2026** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 07.10.2026 and on subsequent dates, if adjourned	Dr. Rachna Gupta, Hon'ble Officiating President, Mr. Somesh Arora, Hon'ble Member (Judicial), Mr. Sanjiv Srivastava, Hon'ble Member (Technical)	Larger Bench matter C/10225/2024 M/s. Denso Haryana Pvt. Ltd. Vs. Commissioner of Customs (Prev.), Jamnagar
08.10.2026 and 09.10.2026	Dr. Rachna Gupta, Hon'ble Officiating President	Administrative work
On 05.10.2026, 06.10.2026, 08.10.2026, 09.10.2026	Mr. Somesh Arora, Hon'ble Member (Judicial), Mr. Sanjiv Srivastava, Hon'ble Member (Technical)	Service Tax Division Bench matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" / "court proceedings".

By Order,


(Mukesh Gupta)
Deputy Registrar

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Deputy Registrar

F. No. 01(03)/Roster/CESTAT/2026 (Pg. No.152)
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 29.09.2026

ORDER NO. 140 of 2026

Hon'ble Officiating President is pleased to partially modify roster order no. 72 of 2026 for **CESTAT, Mumbai** from **12.10.2026** to **16.10.2026** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 12.10.2026 to 16.10.2026	Dr. Suvendu Kumar Pati, Hon'ble Member (Judicial) Mr. Sanjiv Srivastava, Hon'ble Member (Technical)	Customs Division Bench Matters

Note:

1. Matters will be heard through e-hearing and the files may be accessed online through CESTAT CIS Portal (cis.cestat.gov.in)
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders/court proceedings".

By Order,


(Mukesh Gupta)
Deputy Registrar

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Deputy Registrar

F.No. 01(03)/Roster/CESTAT/2026 (Pg. No. 154)
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 29.09..2026

ORDER NO. 141 of 2026

Hon'ble Officiating President is pleased to partially modify roster order no. 75 of 2026 for **CESTAT, Allahabad** from **05.10.2026** to **09.10.2026** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 05.10.2026 to 09.10.2026	Mr. P.K. Choudhary, Hon'ble Member (Judicial), Mr. P. Anjani Kumar, Hon'ble Member (Technical)	All Division Bench matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders/court proceedings".

By Order,


(Mukesh Gupta)
Deputy Registrar

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Deputy Registrar